## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 103(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY:

M/s. Avigo Trustee Company Ltd.

Vs.

M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION

REPRESENTATION

ADVOLAGE\_

MOHD. NIZAM PASHA ADVOCATE

## Order

Ld. Counsel for the Petitioner states that CA 98/PB/2015 is pending for amendment of the petition to include subsequent events which happened after filing of the original CP.

Reply to the aforesaid application has not been filed. Let the reply be filed within two weeks with a copy in advance to the applicant- Petitioner. Rejoinder, if any, be filed within two weeks thereafter.

List all the applications along with main CP for hearing on 09.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August, 2016 (P.K. Sud)